

F.No.A.60011/37/2008-Admn.I (LA)

Government of India

Ministry of Law and Justice

Department of Legal Affairs

Shastri Bhawan, New Delhi,

Dated the 23rd May, 2008

ORDER NO.42/2008

Shri R.N. Bandyopadhyay, Senior Government Advocate is retiring from Govt. service on superannuation on 31.5.2008. Accordingly, as per the orders of the Competent Authority, Smt. S. Bhattacharya, Additional Government Advocate is given the additional charge of Incharge, Branch Secretariat, Kolkata with effect from 1.6.2008 and until further orders till a regular Grade-I ILS officer is posted there.

2. This issues with the approval of Law Secretary.



(Sandeep Saxena)
Section Officer

- Shri R.N. Bandyopadhyay, Incharge, Branch Secretariat, Kolkata, with a request to hand over the charge of Br. Sectt. Kolkata to Smt. S. Bhattacharya, Additional Govt. Advocate.
- Smt. S. Bhattacharya, Additional Govt. Advocate, Br. Sectt. Kolkata.
- PS to MLJ/PS to MSLJ/PPS to Law Secretary/PS to AS/PA to JS(A)/PA to Director (Estt.)/PA to DS(A)/US(G)/ US(J)/US(A);
- Branch Secretariats- Chennai/Bangalore/ Mumbai;
- All Sections/Units/Cells, Department of Legal Affairs;
- Pay & Accounts Office, Department of Legal Affairs, Janpath Bhawan New Delhi;
- Rajbhasha Anubhag, Department of Legal Affairs, with a request to translate this 'Order' into Hindi; and
- NIC, D/o Legal Affairs with the request to hoist this on this Ministry's Website.